

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2014

Dated: 3rd July, 2014

Powergrid Corporation of India Ltd.

...Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **30.07.2014**.

COURT MASTER